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through the aforementioned agency and the balance 50% should be given to individual collectors in proportion to the value of the proudce collected by them.

Colleges in Tamil Nadu as approved by the AICTE. Before arriving at a final decision for approval or otherwise of an Institution, sufficient opportunity is given to the applicants by way of personal hearing.

Coastal Transport and Ports

3422. SHRI DEVJIBHAI J. TANDEL: Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether the Government have constituted any committee for the development of Coastal Transportation and Minor Ports in India;
- (b) if so, whether the Union Territory of Daman and Diu is Represented in the same; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) Yes, Sir. A Maritime States Development Council has been constituted under the Chairmanship of the Minister of Surface Transport for development of minor ports and to ensure integrated development of minor ports and major ports in the country.

- (b) Yes, Sir.
- (c) Does not arise.

No-Objection Certificates

3423. SHRI N. DENNIS: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether several State Governments have not sent no objection certificates to the All India Council of Technical Education by the due date especially the Tamilnadu Government, for according permission to fully qualified students in unaided Self-financing Engineering Colleges, for 1999-2000;
- (b) if so, whether as a result of it, educational prospects or thousands of deserving students have been badly affected; and
- (c) if so, the steps taken/proposed to be taken in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOP-MENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) to (c) As per the procedures laid down in the Regulations framed by the All India Council for Technical Education (AICTE) under the provisions of AICTE Act 1987, all the State Governments have been requested to process the applications from the respective States for establishment of Institutions in the field of Technical Education. A time schedule has been prescribed for the purpose. The State Government of Tamil Nadu has not responded so far. There are 125 Degree Level Engineering

Scrapping of Yoga Education

3424. SHRIMATI BHAVNA KARDAM DAVE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government are facing financial problem in continuing a centrally sponsored scheme to promote yoga in schools;
- (b) if so, whether there is any plan to immediately scrap the scheme introduced in 1989-90; and
 - (c) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOP-MENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) No Sir.

- (b) and (c) The experience of implementing the Centrally sponsored Scheme for Promotion of Yoga in Schools which was formulated and introduced in 1989-90 was not very encouraging. The Department of Education now has a two pronged strategy:
 - (i) To consider introduction of Yoga as a subject in the regular school syllabus; and
 - (ii) A fresh Scheme for introduction of Yoga in schools is currently being formulated in the Department with inputs from all concerned Departments.

[Translation]

Achievements of Bihar Shiksha Pariyojana

3425. SHRI KRISHNA KUMAR CHAUDHARY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the achievements made under the 'Bihar Shiksha Pariyojana' so far;
- (b) whether Gaya District of Bihar has also been covered under the said scheme; and
- (c) if so, the total amount spent on the above project in Gaya District ?

THE MINISTER OF HUMAN RESOURCE DEVELOP-MENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) 'Bihar Shikeha Pariyojana' (BEP) was initially started in 1991-92 in 3 districts of Ranchi, Rohtas, West Champaran and later expanded to